

[15 May. 2002]

RAJYA
SABHA

**Power Plants of Neyveli Lignite Corporation in
Tamil Nadu**

*705. SHRI S.S. CHANDRAN: Will the Minister of POWER be pleased to state:

(a) the power generation capacity of the Thermal Power Plants of Neyveli Lignite Corporation in Tamil Nadu;

(b) the details of distribution of power, State-wise;

(c) the likely increase of power generation in the near future;

(d) whether the increased power generation will be shared among other States in addition to Tamil Nadu; and

(e) if so, the details thereof?

THE MINISTER OF POWER (SHRI SURESH PRABHU): (a) The installed generating capacity of Thermal Power Plants of Neyveli Lignite Corporation (NLC) as on 31st March, 2002 is 2070 Mega Watt (MW).

(b) State-wise allocation of power from NLC power stations is given below:

(Figures in MW)

State	NLC Thermal Power Station-I (600MW)	NLC Thermal Power Station-II (TPS-II), (1470MW)
Tamil Nadu	525	441
Andhra Pradesh	—	277
Karnataka	—	199
Kerala	—	153
Pondicherry	—	80
Unallocated	—	220
TOTAL:	525*	1370#

*Excluding internal consumption of 75 MW by NLC.

#Excluding internal consumption of 100 MW by NLC.

(c) Thermal Power Station-I. Expansion project is under implementation by NLC and the generation capacity of NLC TPS-I is likely to increase by 420 MW in 2002.

As per the capacity addition programme recommended by the Working Group on Power, TPS-II Expansion project (2 x 250 MW) has been identified for 10th Plan.

(d) and (e) Allocation of power from above expansion projects will be made to all the States of Southern Region.

According to NLC, Department of Coal Power Purchase Agreements have been signed by all the States of Southern Region except Andhra Pradesh for purchase of power from NLC TPS-I Expansion project (2 x 210 MW) as per following distribution, excluding NLC's internal consumption of 9.5%

Tamil Nadu	152 MW
Andhra Pradesh	103 MW
Karnataka	65 MW
Kerala	53 MW
Pondicherry	8 MW

Weekly monitoring of working of Power Projects

*707. SHRI K. RAMA MOHANA RAO: Will the Minister of POWER be pleased to state:

(a) whether Government have emphasized and urged upon the State Governments and its undertakings in power sector to monitor the progress of work on weekly basis of all ongoing power projects;

(b) if so, the reaction of the State Governments and its undertakings in this regard;

(c) whether Government's advice is being acted upon; and

(d) the States which are showing laxity in this regard?

THE MINISTER OF POWER (SHRI SURESH PRABHU): (a) to (d) In order to ensure that power projects targeted for capacity